

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 512 of 2019

IN THE MATTER OF:

Mr. K.N. Mahesh Prasad.

...Appellant

Versus

M/s. MedinnBelle Herbalcare Pvt. Ltd.

...Respondent

Present :

**For Appellant: Mr. Sumesh Dhawan and Ms. Jasvin Dhama,
Advocates**

For Respondent : Mr. R.B. Trivedi, Advocate

ORDER

11.07.2019 Mr. R.B. Trivedi, Advocate appearing on behalf of the Respondent prays for and is allowed 2 weeks' time to file reply-affidavit. Rejoinder, if any, may be filed within a week thereof.

Post the case 'for Admission (After Notice)' on **2nd August, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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